

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated 25.04.2019**

**NOTICE**

**Please take notice that the matters listed today in Chairperson's Court will be taken up by the Bench Comprising of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical). in Court Room No. 3.**

**By Order  
-sd/-**

**Registrar**

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